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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

150/252

dt. 22-10-96

Between

1. D. Venkateswarlu	13. V. Srinivasa Rao
2. T. Durga Rao	14. S. Chakradhara Raju
3. G. Rama Mohana Rao	15. M. Nageswara Rao
4. Md. Takbal Sharief	16. S. Ramakrishna
5. V. Arun Kumar	17. J. Ravishankar
6. S. Brinivas Rao	18. A. Sudhakar
7. P. Jayantha Rao	19. V. Sathyanarayana
8. A. Malakondaiah	20. M. Sreenivasa Rao
9. K. Venkata Ratnam	21. V. Pitchaiah
10. K. Nageswara Rao	22. Ch. Mehana Rao
11. N. Ramesh Rao	
12. V. Venkateswarlu	.. Applicants

and

1. Union of India, rep. by the
Secretary, Dept. of Telecommunications
Min. of Communications, Sanchar Bhawan
New Delhi 1

2. Chief General Manager
Telecommunications
Andhra Pradesh Circle
Sanchar Bhawan, Abids
Hyderabad 1

3. Telecom District Manager
Khammam 507050

.. Respondents

Counsel for the applicants

: N.R. Srinivasan
Advocate

Counsel for the respondents

: K.S. Ramaprasad for
K. Ramuloo, Addl. CGSC

CORAM

HON. MR. R. RANGARAJAN, MEMBER (ADMN.)

D

dt.22-10-96

Judgement

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn))

Heard Sri N.R. Srinivasan for the applicant and Sri K.S. Ramaprasad for Sri K. Ramuloo for the respondents.

1. This MA is filed for seeking permission to file a single OA.

2. The learned counsel for the applicant now submits that he is withdrawing this OASR filed impugning the letter dated 11-7-96, Annexure-9, wherein a combined seniority list of the Phone Mechanics in Telecom

^{was filed}
Department ^{which} who were selected in different dates as Phone Mechanics. The applicant ^{now} submits that the above order dated 11-7-1996 has been withdrawn by order dated 24-9-96 (this order is taken on record). In view of the above the OASR has become infructuous.

3. As the OASR has become infructuous there is no need to allow the MA. The MA is dismissed and OASR is rejected without prejudice to the applicant to file a fresh OA ^{if} unless the order dated 11-7-1996 is revived.

One
(R. Rangarajan)
Member (Admn.)

Dated : 22 October, 96
Dictated in Open Court

22 Oct 96
Dy. Registar (3)

sk

: 3 :

Copy to:-

1. The Secretary, Dept. of Telecommunications, Ministry of Communications, Union of India, Sanchar Bhavan, New Delhi.
2. The Chief General Manager Telecommunications, A.P.Circle, Sanchar Bhavan, Abids, Hyd.
3. Telecom District Manager, Khamman.
4. One copy to Sri. N.R.Srinivasad, advocate, CAT, Hyd.
5. One copy to Sri. K.Ramloo, Addl. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

10/11/96

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02-1258746

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED:

22/10/96

ORDER/JUDGEMENT

R.A/C.P./M.A.NO.

D.A.NO.

in
1258746

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

II COURT

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

DESPATCH

18 NOV 1996

हैदराबाद यायपीठ
HYDERABAD BENCH